

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

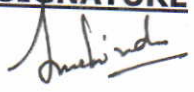
C. P. NO. 134(ND)2016
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016**

NAME OF THE COMPANY: Sh. Sanjeev Jain V/s. M/s. Tata Motors Ltd.


SECTION OF THE COMPANIES ACT: 58

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	J. C. MAHINDRO	ADVOCATE	APPELLANT	
	SANJEEV JAIN	IN PERSON		

ORDER

None is present on behalf of the respondents despite steps being taken by the petitioner through Speed Post.

2. Let fresh court notice be served to all the respondents.
3. To come up on 01.11.2016.


(Ina Malhotra)
Member Judicial